

23 States. The State-wise details are given in the attached statement.

(c) The total energy generated from these projects during the last three years is estimated to be about one billion units. As the projects are small, decentralised, and are located in remote areas, project-wise energy generation details are not regularly furnished by the concerned States.

STATEMENT

State-Wise List of Small Hydel Project upto 3 MW Capacity so Far

S.No.	State	Projects**	
		No.	Capacity (MW)
1.	Andhra Pradesh	7	7.01
2.	Arunachal Pradesh	29	19.15
3.	Assam	2	2.20
4.	Gujarat	1	2.00
5.	Haryana	1	0.20
6.	Himachal Pradesh	14	0.47
7.	Jammu & Kashmir	11	4.35
8.	Karnataka	5	4.70
9.	Kerala	3	0.52
10.	Madhya Pradesh	4	2.25
11.	Maharashtra	3	3.58
12.	Manipur	6	4.10
13.	Meghalaya	1	1.51
14.	Mizoram	9	5.36
15.	Nagaland	5	3.17
16.	Orissa	3	1.26
17.	Punjab	4	3.90
18.	Rajasthan	5	4.30
19.	Sikkim	14	9.66
20.	Tamil Nadu	3	4.75
21.	Tripura	2	1.01
22.	Uttar Pradesh	46	26.78
23.	West Bengal	5	7.46
Total		183	128.69

** As per Available reports of different SEBs/Agencies.

Chamera Power Project

5274. SHRI SUKH RAM : Will the PRIME MINISTER be pleased to state:

(a) whether the Government have decided to give 12% free power from Chamera Stage-I and Brasul Power Projects to Himachal Pradesh State Electricity Board; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI): (a) Yes, Sir.

(b) In the case of Chamera Stage-I Project, 12% free power is being given to Himachal Pradesh from 1.5.1994. Himachal Pradesh has also been given 12% free power from Baira Siul Project from 5.9.1994.

DWCRA

5275. SHRI P.S. GADHAVI :
DR. T. SUBBARAMI REDDY :
SHRI SULTAN SALAHUDDIN OWAIISI :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the number of districts included under the Development of Women and Children in Rural Areas so far in the country, State-wise;

(b) the number of districts to be included in the scheme during 1996-97, State-wise;

(c) the assistance provided till date to the States for implementation of the said scheme, year-wise;

(d) the amount proposed to be provided for the remaining period of Eighth Plan under the scheme; and

(e) the State-wise achievements of the scheme during the last three years, year-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) 504 districts of the country have so far been included under the DWCRA programme. The State-wise details are given in the attached Statement-I.

(b) As and when proposals for inclusion of new districts in the programme are received from the State Governments the same are approved for inclusion in the programme. During 1996-97, the State Governments of Uttar Pradesh and Punjab requested for inclusion of 3 new districts each. These districts have since been included under DWCRA and are among the 504 districts covered by the programme so far.

(c) During 8th Plan and upto 9.9.1996, central assistance amounting to Rs. 13920.29 lakhs has been provided to the States/UTs under the programme. The year-wise details are also given in the attached Statement-I.

(d) For the remaining period of the Eighth Plan, an amount of Rs. 41.78 crores is proposed to be provided to the States/UTs under the scheme.

(e) The State-wise and year-wise achievements of the DWCRA programme during the last three years are shown in Statement-II.

STATEMENT-I

Coverage and Central Assistance provided to the States/UTs during Eighth Plan under DWCRA Programme

(Rs. in lakhs)

Name of the State and UTs	No. of Distts. covered	Central Assistances					Total
		1992-93	1993-94	1994-95	1995-96	1996-97	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1. Andhra Pradesh	22	85.84	271.18	1038.52	2024.23	1260.00	4679.77
2. Arunachal Pradesh	12	67.83	72.45	14.44	50.04	2.02	206.78
3. Assam	23	30.25	11.45	102.06	195.74	37.80	377.30
4. Bihar	50	75.70	108.43	224.14	303.41	7.56	719.24
5. Goa	2	3.34	5.68	1.31	4.70	—	15.03
6. Gujarat	19	53.43	78.55	15.60	173.83	30.62	352.03
7. Haryana	16	54.84	68.06	64.61	111.57	17.64	316.72
8. Himachal Pradesh	12	36.40	57.27	36.50	67.31	10.58	208.06
9. Jammu & Kashmir	14	23.23	26.29	98.39	91.50	11.34	250.75
10. Karnataka	20	56.78	87.17	92.83	161.64	40.32	438.74
11. Kerala	14	44.29	113.92	53.64	192.28	37.80	441.93
12. Madhya Pradesh	45	94.89	147.85	151.40	337.50	15.12	746.76
13. Maharashtra	29	70.65	65.45	89.25	314.50	115.92	655.57
14. Manipur	8	23.23	32.22	10.50	54.75	5.67	126.37
15. Meghalaya	7	11.44	23.13	30.30	53.63	7.56	126.06
16. Mizoram	3	11.11	34.39	13.67	18.20	3.78	81.15
17. Nagaland	7	36.99	40.40	16.73	36.42	8.82	139.36
18. Orissa	30	53.96	58.83	131.11	308.06	45.36	597.32
19. Punjab	17	55.57	30.30	83.00	126.64	28.35	323.86
20. Rajasthan	31	39.07	67.36	153.49	197.80	—	457.72
21. Sikkim	4	7.89	26.83	7.58	36.32	—	78.62
22. Tamil Nadu	22	72.43	48.83	77.50	342.45	96.39	637.20
24. Tripura	4	12.54	16.36	9.09	31.51	5.67	75.17
25. Uttar Pradesh	68	173.79	199.74	199.54	760.34	173.88	1491.29
26. West Bengal	18	39.34	65.35	82.97	149.38	—	337.04

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Union Territories							
1. A & N Islands	2	5.32	—	—	9.39	—	1.71
2. Dadra & N. Haveli	1	—	—	—	3.33	—	3.33
3. Daman & Diu	2	2.02	—	—	4.00	—	6.02
4. Lakshadweep	1	3.03	3.94	—	3.00	—	9.97
5. Pondicherry	1	3.03	—	0.39	3.00	—	6.42
Total	504	1248.23	1753.03	2794.00	6166.47	1962.20	13920.29

STATEMENT-II*Achievement under DWCRA programme during 1994-1995*

S.No.	State/Union Territories	Month	Total No. of Districts	No. of Districts Covered 94-95 (DWCRA)	Total No. of Districts covered (DWCRA)	Physical Target	Groups Formed	% of Groups formed	Membership					Total	Groups Started I.G.A.	% of I.G.A.	Members benefited
									S.T	S.T	S.C	S.C	Others				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18
1	Andhra Pradesh	03/95	23	4	22	734	25071	3415.67	58539	15.47	113735	31.37	201185	378460	15791	62.99	250900
2	Arunachal Pradesh	03/95	11	—	11	143	100	69.93	1171	100.00	0	0.00	0	1171	85	85.00	1057
3	Assam	03/95	23	7	23	908	934	102.86	2052	16.01	3592	28.03	7171	12815	214	75.76	2960
4	Bihar	03/95	50	7	50	1051	900	85.63	2455	18.34	5367	40.09	5564	13386	255	28.33	3790
5	Goa	03/95	2	—	1	20	26	100.00	0	0.00	76	19.49	314	390	26	100.00	390
6	Gujarat	03/95	19	—	19	247	315	127.53	748	17.36	820	19.03	2741	4309	2434	772.70	0
7	Haryana	03/95	16	3	16	469	412	87.85	0	0.00	1878	37.58	3120	4998	332	80.58	2770
8	Himachal Pradesh	03/95	12	1	12	243	362	148.97	1286	25.51	2114	41.94	1641	5041	349	96.41	0
9	Jammu & Kashmir	03/95	14	6	14	704	1036	147.16	711	8.20	599	6.91	7361	8671	133	12.84	1457
10	Karnataka	03/95	20	3	20	521	696	133.59	794	10.51	1909	25.27	4852	7555	633	90.95	6761
11	Kerala	03/95	14	—	14	182	753	413.74	191	2.27	1891	22.48	6329	8411	629	83.53	7462
12	Madhya Pradesh	03/95	45	14	45	1303	1442	110.67	3997	26.73	4824	32.25	6135	14956	503	41.82	6568
13	Maharashtra	03/95	29	6	29	899	1254	139.49	1535	14.82	5638	54.42	3187	10360	770	61.40	9198
14	Manipur	03/95	8	—	8	104	104	100.00	961	63.60	10	0.66	540	1511	185	177.88	2643
15	Meghalaya	03/95	7	3	7	952	206	58.52	2527	100.00	0	0.00	0	2527	107	51.94	1222
16	Mizoram	03/95	3	—	3	39	110	282.05	1350	100.00	0	0.00	0	1350	70	53.64	910
17	Nagaland	03/95	7	—	7	91	300	329.67	4350	100.00	0	0.00	0	4350	80	26.67	5600
18	Orissa	03/95	30	3	30	430	736	171.16	3722	35.55	2629	25.11	4120	10471	414	56.25	5123
19	Punjab	03/95	14	4	14	530	502	94.72	0	0.00	3092	45.76	3655	6757	334	66.53	4397
20	Rajasthan	03/95	30	6	30	847	175	20.66	62	3.03	965	0.00	1022	2049	96	54.86	0
21	Sikkim	03/95	4	1	5	139	65	46.76	191	21.20	51	5.66	659	901	75	115.38	801
22	Tamil Nadu	03/95	22	—	22	721	144	19.97	164	3.59	1420	31.06	2988	4572	0	0.00	0
24	Tripura	03/95	3	—	3	39	145	371.79	872	50.40	356	20.58	502	1730	34	23.45	422
25	Uttar Pradesh	03/95	63	20	63	1509	1709	113.25	3454	4.34	76400	95.66	0	79864	1204	70.45	62835
26	West Bengal	03/95	18	6	18	756	371	49.07	437	8.63	2070	40.90	2554	5051	330	88.95	4516
UNION TERRITORIES																	
1	A & N Islands	03/95	2	—	2	13	15	115.38	44	26.04	0	0.00	125	169	6	40.00	0
2	Daman & Diu	03/95	2	—	1	11	3	27.27	0	0.00	1	12.50	7	8	8	0.00	127
3	Lakshadweep	03/95	1	—	1	13	10	76.92	0	0.00	0	0.00	0	0	10	100.00	0
4	Pondicherry	03/95	4	—	1	13	13	100.00	0	0.00	120	65.57	63	183	13	100.00	103
5	Dadra & N Haveli	03/95	1	—	1	13	55	423.02	0	0.00	0	0.00	0	0	55	0.00	300
Total			497	94	492	13400	37964	283.31	91623	15.48	234557	39.62	265846	592026	22485	59.23	326988

Achievement under DWCRA programme during 1993-94

S No	State/Union Territories	Month	Total No of Districts	No of Districts Covered 94-95 (DWCRA)	Total No of Districts covered (DWCRA)	Physical Target	Groups Formed	% of Groups formed	Membership					Total	Groups Started I G A	% of I G A	Members Benefitted
									S T		S C		Others				
									S	T	S	C					
1	Andhra Pradesh	03/94	12	3	15	540	4016	594.96	11038	17.94	21898	35.60	28581	61517	3933	97.93	60368
2	Assam	03/94	9	3	12	508	518	101.97	2275	27.30	1662	19.94	4397	8334	103	19.88	1150
3	Arunachal Pradesh	03/94	7	2	9	344	280	81.40	2849	100.00	0	0.00	0	2849	134	47.86	1639
4	Bihar	03/94	21	4	25	768	839	109.24	1146	10.51	5580	51.16	4180	10906	365	43.50	5330
5	Goa	03/94	1	1	1	16	40	250.00	600	100.00	—	0.00	—	600	40	100.00	520
6	Gujarat	03/94	11	6	17	808	768	95.05	3610	31.65	2375	20.83	5419	11405	809	105.34	12135
7	Haryana	03/94	9	2	11	376	534	142.02	0	0.00	2403	37.37	4036	6444	446	83.52	3013
8	Himachal Pradesh	03/94	7	2	9	344	270	78.49	514	16.84	1423	46.79	1110	3052	218	80.74	—
9	Jammu & Kashmir	03/94	6	1	7	212	246	116.04	581	18.41	291	9.22	2284	3156	171	69.51	20
10	Karnataka	03/94	11	3	14	524	590	112.60	621	8.3	1951	26.14	4893	7465	607	102.88	6286
11	Kerala	03/94	7	6	13	728	551	75.69	299	4.96	1152	19.09	4583	6034	297	53.90	3571
12	Madhya Pradesh	03/94	23	4	27	832	901	108.29	3499	28.07	3814	30.60	5151	12464	529	58.71	4972
13	Maharashtra	03/94	15	4	19	704	674	95.74	1896	23.77	2143	26.86	3938	7977	373	55.34	3317
14	Manipur	03/94	6	1	7	212	451	212.74	3666	56.57	83	1.28	2731	6480	426	94.46	6611
15	Meghalaya	03/94	2	1	3	148	84	56.76	1152	100.00	0	0.00	0	1152	55	65.48	917
16	Mizoram	03/94	2	2	2	48	120	250.00	1532	100.00	0	0.00	0	1532	0	0.00	—
17	Nagaland	03/94	4	2	6	280	200	71.43	3000	100.00	0	0.00	0	3000	200	100.00	3000
18	Orissa	03/94	7	2	9	328	330	100.61	1906	41.46	1174	25.50	1524	4604	182	55.15	2319
19	Rajasthan	03/94	14	2	16	472	625	132.42	987	12.76	3089	39.93	3660	7736	1653	264.48	18197
20	Punjab	03/94	6	3	9	412	545	132.28	0	0.00	3261	47.61	3589	6850	338	62.02	3780
21	Sikkim	03/94	2	1	3	132	29	21.97	403	40.87	120	12.17	463	986	59	203.45	751
22	Tamil Nadu	03/94	11	4	15	608	806	132.57	1019	9.23	4162	37.69	5862	11043	318	39.45	4408
24	Tripura	03/94	2	—	2	48	199	414.58	683	41.34	265	16.04	704	1652	31	15.58	227
25	Uttar Pradesh	03/94	32	6	38	1184	1441	121.71	12742	16.71	63490	83.29	0	76232	1018	70.65	50073
26	West Bengal	03/94	8	2	10	360	290	80.56	229	5.16	1144	33.56	2036	3409	268	92.41	2982
UNION TERRITORIES																	
1.	A & N Islands	03/94	1	—	1	16	24	150.00	100	25.71	0	0.00	289	389	5	20.83	74
2.	Daman & Diu		1	—	1	0	0	ERR	ERR	0	ERR	0	0	—	ERR	—	
3.	Lakshdweep	03/94	1	—	1	16	2	12.50	1	—	0	0.00	0	1	2	100.00	25
4.	Pondicherry	03/94	1	—	1	16	30	187.50	—	0.00	6	20.00	24	30	10	33.33	449
5.	Dadra & N. Haveli	03/94	1	—	1	16	80	500.00	1199	97.80	27	12.20	0	1226	30	37.50	—
Total			240	64	304	11000	15483	140.75	57547	41.71	121524	45.26	89454	268525	12620	81.51	196134

Achievement under DW CRA programme during 1995-1996

S No	State/Union Territories	Month	Physical Target	Groups Formed	% of Groups Formed	Membership					Total	Groups Started I.G.A.	% of Groups Started I.G.A.	Members Benefited
						S.C.	% S.C.	S.T.	% S.T.	Others				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
1.	Andhra Pradesh	03/96	2875	17164	597.01	107867	43.68	22791	9.23	116265	246923	17164	100.00	24623
2.	Arunachal Pradesh	03/96	179	174	97.21	0	0.00	1760	100.00	0	1760	107	61.49	1329
3.	Assam	03/96	1135	774	68.19	1732	17.37	3046	30.55	5192	9970	647	83.59	9131
4.	Bihar	03/96	3042	2308	75.87	12052	37.78	5172	16.21	14673	31897	862	37.35	11452
5.	Goa	03/96	36	36	100.00	75	13.89	—	0.00	465	540	36	100.00	540
6.	Gujarat	03/96	1033	1092	105.71	2743	19.38	3410	24.10	7999	14152	3216	294.51	41226
7.	Haryana	03/96	586	571	97.44	3188	37.23	—	0.00	5374	8562	625	109.46	7664
8.	Himachal Pradesh	03/96	304	265	87.17	279	8.68	1458	45.36	1477	3214	158	59.62	—
9.	Jammu & Kashmir	03/96	880	642	72.95	888	11.08	493	6.15	6630	8011	801	124.77	—
10.	Karnataka	03/96	1548	755	48.77	1918	22.99	876	10.50	5548	8342	1023	135.50	8191
11.	Kerala	03/96	720	797	110.69	2037	24.31	216	2.58	6125	8378	649	81.43	6421
12.	Madhya Pradesh	12/95	2795	612	21.90	1630	32.67	1410	28.26	1949	4989	653	106.70	6394
13.	Maharashtra	03/96	2288	2175	95.06	7389	27.03	3859	14.12	16085	27333	1628	74.85	14831
14.	Manipur		245	—	0.00	—	—	—	—	—	0	—	—	—
15.	Meghalaya	02/96	440	182	41.36		0.00	2027	100.00	0	2027	130	71.43	1505
16.	Mizoram	02/96	68	34	50.00		0.00	249	100.00	0	249	16	47.06	181
17.	Nagaland	04/95	122	300	245.90	0	0.00	4350	100.00	0	4350	80	26.67	5600
18.	Orissa	03/96	1623	1730	106.59	7222	30.11	8813	28.40	9954	23989	1345	77.75	16033
19.	Punjab	03/96	663	625	94.27	4189	54.16	0	0.00	3545	7734	526	84.16	6675
20.	Rajasthan	02/96	1238	562	45.40	3042	39.51	914	11.87	3743	7699	—	0.00	—
21.	Sikkim	03/96	174	135	77.59	191	11.62	496	30.17	957	1644	135	100.00	1644
22.	Tamil Nadu	03/96	1951	1352	69.30	6952	36.21	974	5.07	11273	19199	1352	100.00	19199
23.	Tripura	03/96	90	143	158.89	301	18.23	647	39.19	703	1651	104	72.73	1240
24.	Uttar Pradesh	02/96	4068	1987	48.84	99818	48.27	0	0.00	106978	206796	3890	195.77	22929
25.	West Bengal	03/96	1806	888	49.17	3479	31.36	818	7.37	6795	11092	105	11.82	6953
UNION TERRITORIES														
1.	A & N Islands	03/96	29	26	89.66	0	0.00	74	24.34	230	304	14	53.85	10
2.	Dadra & N. Haveli	03/96	16	16	100.00	54	24.00	0	0.00	171	225	16	100.00	225
3.	Daman & Diu	03/96	16	20	125.00	60	54.55	50	45.45	0	110	20	100.00	475
4.	Lakshdweep	03/96	14	7	50.00	1	14.29	—	—	6	7	7	100.00	70
5.	Pondicherry	03/96	16	—	—	0	0.00	9	100.00	0	9	1	—	0
Total			30000	35372	117.91	267107	40.40	61912	9.36	332137	661156	35310	99.82	436841